

श्री प्रकाश जावडेकर: हमारी आरक्षण के लिए पूरी प्रतिबद्धता है, 100 परसेंट है। ...**(व्यवधान)**... हम इस पर आंच नहीं आने देंगे। ...**(व्यवधान)**... यूजीसी के circular का एक मुद्दा निकला, उसे भी मैं बताना चाहता हूँ। ...**(व्यवधान)**... एक मिनट ...**(व्यवधान)**... एक मिनट ...**(व्यवधान)**...

श्री सभापति: प्लीज, प्लीज ... **(व्यवधान)**... बैठ जाइए ...**(व्यवधान)**... This will not go on record. ...**(Interruptions)**...

श्री प्रकाश जावडेकर: आपको पता है कि इस सदन में बहुत सारे वकील हैं, जो कानून के जानकार हैं। ...**(व्यवधान)**...

MR. CHAIRMAN: Please. ...**(Interruptions)**... This is not going on record, please. ...**(Interruptions)**...

श्री प्रकाश जावडेकर: आरक्षण बचाने के लिए कोर्ट के Department-wise आदेश के बावजूद भी यूजीसी ने circular निकाला और circular कभी withdraw नहीं किया। ...**(व्यवधान)**... जैसाकि सतीश जी ने कहा कि जो यूनिवर्सिटीज़ पहले गईं, कोर्ट ने उनको पहले राहत दी। ...**(व्यवधान)**... यह जो circular stay करने का निर्णय हुआ है, उसके बारे में भी हम लीगल सलाह ले रहे हैं, ताकि तब तक किसी के साथ अन्याय न हो। ...**(व्यवधान)**... Review Petition जीतने के बाद Scheduled Castes, Scheduled Tribes and OBCs को पूरा न्याय मिले, यही हमारी भूमिका है। ...**(व्यवधान)**...

MR. CHAIRMAN: Please. ...**(Interruptions)**... You go to your seat, please. ...**(Interruptions)**... You go to your seat. ...**(Interruptions)**... What is this? ...**(Interruptions)**... If you are not satisfied, there is a way. ...**(Interruptions)**... Obstructing the proceedings of the House is no way. ...**(Interruptions)**... Nothing shall go on record. ...**(Interruptions)**... Nothing shall be shown. ...**(Interruptions)**... The House is adjourned to meet at 2.00 p.m.

The House then adjourned at thirty-four minutes past eleven of the clock.

The House reassembled at two of the clock,

MR. CHAIRMAN *in the chair.*

WRITTEN ANSWERS TO STARRED QUESTIONS

Inclusion of Kannada in records of UNESCO

*46. SHRI D. KUPENDRA REDDY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government of Karnataka has requested the Central Government to recommend inclusion of Kannada a classical language in the records of UNESCO;

(b) if so, the details thereof;

(c) whether the Central Government has carried the necessary recommendations to UNESCO in this regard;

(d) if so, the details thereof and the time by which UNESCO would include that language in its records; and

(e) if not, the reasons therefor along with the reasons for keeping the request pending with the Central Government?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI PRAKASH JAVADEKAR): (a) to (e) Yes, Sir. The Government of Karnataka has requested to various Ministries of Central Government for making recommendations for the inclusion of Kannada a classical language, in the records of the UNESCO. The Ministry of Culture has accordingly taken up the matter of inclusion of Kannada in records of UNESCO through permanent delegation of India to UNESCO wherein it was informed that UNESCO is not involved in recognition of Classical Languages.

Status of school education in States

*47. SHRI PRABHAKAR REDDY VEMIREDDY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the status of school education in various States during the last three years and the current year, year-wise and State-wise;

(b) whether the Ministry is satisfied with the performance of school education in the country;

(c) if not, what is the planning to improve the same;

(d) whether the Budget allocated for school education during 2018-19 is sufficient and if not, whether there is a need to enhance the same at the RE stage; and

(e) if so, the steps taken in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI PRAKASH JAVADEKAR): (a) to (e) The Centrally Sponsored Schemes of Sarva Shiksha Abhiyan (SSA), Rashtriya Madhyamik Shiksha Abhiyan (RMSA) and Teacher Education (TE) were under implementation since 2000-2001, 2009-10 and 1987-88 till 2017-18 for universalizing elementary education, secondary education and for providing infrastructural and institutional support to Government Teacher Education Institutions (TEIs) respectively, in the country. The schemes of SSA, RMSA and Teacher Education (TE) have been subsumed under an Integrated Centrally Sponsored Scheme for School Education-Samagra Shiksha which has been launched from 2018-19. The details showing the State and UT-wise details on cumulative sanctions